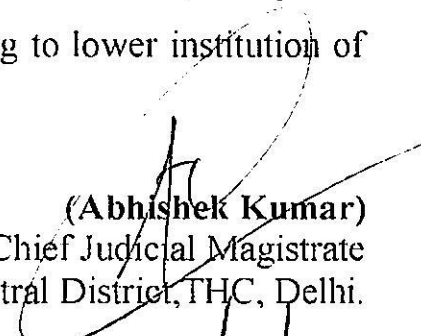


**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE:  
CENTRAL DISTRICT: DELHI**

**ORDER**

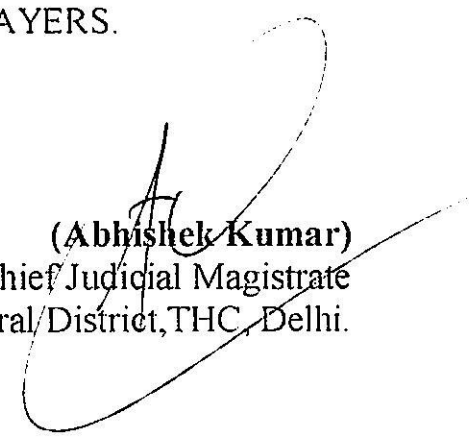
In terms of the directions issued by Hon'ble High Court of Delhi vide letter No. 712/DHC/GAZ.IIB/G-8/Spl-JM/2025 dated 07-02-2025, the Special Judicial Magistrates, who have low area visits leading to lower institution of Challans are hereby directed to improve the same.

  
(Abhishek Kumar)  
Chief Judicial Magistrate  
Central District, THC, Delhi.

No. 1775-1780 CJM/Central/2025 Dated, Delhi the 17/02/2025

**Copy forwarded for information to:-**

01. The Ld. Registrar General, Hon'ble High Courts Delhi.  
(Through Ld. Principal District & Sessions Judge (HQ), Delhi.
02. The Ld. Principal District & Sessions Judge (HQs), Delhi.
03. The all the Special Judicial Magistrates, Delhi.
04. For uploading on centralized web-site through LAYERS.
05. Reader to the Court of undersigned.
06. The Guard file.

  
(Abhishek Kumar)  
Chief Judicial Magistrate  
Central/District, THC, Delhi.